

Nature of Case – B.A(8361/2020)

Paritosh Das and Anr. Vs. State of Jharkhand.

Advocate – Ashutosh Prasad Joshi.

**DEFECTS : -**

5(a) C.C with A/F may be filed.

5(e) Vak is not original copy with requisite stamp/ Fee.

9(i) Petition is without brown cover, P.form,original copy of receipt of service of notice.

(ii) Petition is without original copy of Affidavit and requisitr stamp/Fee and report of o/c at pg 1.

(iii) Entire petition is photocopy and not original copy.

(iv) fairly legible copy of pg 11,17 or duly certified to be true t/c may be filed.

(v) Duly certified to be true t/c of pages 9,10,13 to 20,30 may be filed.

(vi) Pagenation may be done on top, rt. Hand corner in pages of Annexures.